

ITEM NO.35

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal(C) No(s). 25053-25055/2017

[Arising out of impugned final judgment and order dated 03-08-2017 in WC No. 21457/2017 03-08-2017 in WC No. 21587/2017 03-08-2017 in WC No. 32543/2017 passed by the High Court of Judicature at Allahabad]

RAJENDRA (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION and I.R. and IA No.93706/2017-EXEMPTION FROM FILING O.T.

IA No. 51888/2024 - APPLICATION FOR SUBSTITUTION

IA No. 257844/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 178079/2023 - CONDONATION OF DELAY IN FILING

IA No. 194641/2023 - EXEMPTION FROM FILING O.T.

IA No. 93706/2017 - EXEMPTION FROM FILING O.T.

IA No. 194639/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES

WITH

SLP(C) No. 2078/2018 (XI)

IA No. 192826/2023 - APPLICATION FOR SUBSTITUTION

IA No. 10435/2018 - EXEMPTION FROM FILING O.T.

Date : 27-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) :Mr. Parthiv Goswami, Sr. Adv.

Ms. Parul Shukla, AOR

Ms. Shubhangi Pandey, Adv.

Ms. Atiga Singh, Adv.

Ms. Keesha Kumar, Adv.

Mr. Dr Surat Singh, Adv.

Mr. Naresh Kumar, AOR

Mr. Anish Maheshwari, Adv.

Mr. Manoj Kumar Rajput, Adv.

For Respondent(s) :Mr. Abhinav Singh, Adv.

Mr. Shashank Shekhar Singh, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Mr. Soumya Chakraborty, Sr. Adv.
Mr. Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Mr. Shubham Singh, Adv.
Ms. Mukteshwari Shukla, Adv.
Mr. Himanshu Shukla, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. IA Nos. 51888/2024 and 192826/2023 (applications for substitution) are allowed. Amended memo of parties be filed within a week.
2. Leave granted.
3. List the appeals in the week commencing 20th April, 2026.
4. Interim order, granted earlier, shall continue till the next date of hearing.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)